

## Declaration of assets and Liabilities

113

Year 2022-23

Dharmpal Kumar, son of Sri Ramnand Paswan aged 42 Years, belonging to Bihar Vidhan Sabha Service and presently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant \*

### C. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	self	Spouse Name(s) Kiran Kumari	Dependent-1 Name Tanmay Raj	Dependent-2 Name Anshu Raj	Dependent-3 Name
(i)	Cash	40,000/-	30,000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	55000/- In S.B.I. Saving Account	42000/- In Bank of India Saving Account	NIL	NIL	NIL
(iii)	Bond, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	15235/-Yearly LIC 12000/-Yearly Sahara 84000/- yearly M.Fund	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc )	Hero Honda Super Spel. 2007	Honda Scooty 2018	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-20gm 90,000/-	Gold- 105gm 4,80,000/- Silver-200gm 14,000/-	Gold-10gm 45,000/-	Gold-10gm 45,000/-	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means person substantially dependent on the income of the employee.

Dharmpal Kumar

प्रमाण (स्थान-1)

9/12/23

श्री राजीव राजेंद्र

9/12/23

1706  
10/2/23

#### D. Details of Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

Sl. No.	Description	self	Spouse Name(s) Kiran Kumari	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Bairia (Patna) 354, 526 2803-2804 1200 SF 8,00,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as Interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:

Sl. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount out standing as on..08-02-2023
(a)	(i) Loans from Banks	Loans SBI Bank, 2,00,000/-	197,673/- Outstanding
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues: (g) dues to department dealing with government accommodation	NIL	NIL
	(h) dues to departments dealing with supply of water	NIL	NIL
	(i) dues of departments dealing with supply of electricity	NIL	NIL
	(j) dues to departments dealing with telephones	NIL	NIL
	(k) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(l) Other dues, if any	NIL	NIL

Dharmpal Kumar

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN) ]	63330/- I.T Assessment Year 2022-23 PAN No- BWHPK4195A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN No:-

PTS/BLA-1124

Gender :-

M (M/F)

Date of Birth :-

1 6 0 8 1 9 8 0 (DD/MM/YYYY)

Class / Group:-

B (A/B/C)

Cadre :-

Administrative Cadre ,Bihar Legislative Assembly  
(Full Name e.g. B.A.S.- Bihar Administrative Service,  
B.S.S. Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:- Dharmpal Kumar

Name of Employee:- Dharmpal Kumar

Designation:- Assistant

Department:- Bihar Vidhan Sabha, Patna

Place: Patna

Date: 08/02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.